

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. MA 3868/2019 MA 4014/2019 MA 2079/2019 MA 2365/2019
MA 3683/2019 IA 807/2022 IA 1021/2022- 60(5) IA 669/2020- 60(5)
MA 3153/2019 MA 564/2019 IA 1746/2023 IA 1764/2023
IA 4965/2023 In C.P. (IB)/298(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

NAME OF THE PARTIES: - MA 3868/2019 Dr. D. Vinoth. Applicant

**MA 4014/2019 Telecom Regulatory
Authority of India (Vijaykumar V. Iyer)**

**MA 2079/2019 ACME Cleantech
Infraventure Ltd**

**MA 2365/2019 ACME Cleantech
Infraventure Ltd**

**IA 807/2022 Starwood Real Estate Pvt Ltd.
V/s
Aircel Ltd**

MA 3683/2019 Mr. M Kanthiresan & Anr

**IA 1746/2023 Dakshin Haryana Bijli Vitran
Nigam**

V/s
**Monitoring Committee of Aircel Limited
IA 1764/2023 Commercial Tax Department
V/s**

**Vijaykumar V Iyer
IA 4965/2023 SLV Security Services
Private Ltd**

V/s
**Monitoring Committee of Aircel Limited
IN THE MATTER OF
Aircel Limited**

Section: 60(5), U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

MA.No.3868/2019: -

Presence: -

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

MA.No.4014/2019: -

Presence: -

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

MA.No.2079/2019: -

Presence: -

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

MA.No.2365/2019: -

Presence: -

Adv. Shreyank Tiwari appeared for the Applicant through VC.

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

MA.No.3683/2019: -

Presence: -

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

IA.No.807/2022: -

Presence: -

CA Kiran Shah appeared for the Applicant through VC.

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.
List this matter on **30.08.2024**.

IA.No.1021/2022: -

Presence: -

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.
List this matter on **30.08.2024**.

IA.No.669/2020: -

Presence: -

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.
List this matter on **30.08.2024**.

MA.No.3153/2019: -

Presence: -

Adv. Prakhar Tandon a/w Adv. Abhismita Goswami appeared for the Applicant through VC.

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.
List this matter on **30.08.2024**.

MA.No.564/2019: -

Presence: -

Adv. Prakhar Tandon a/w Adv. Abhismita Goswami appeared for the Applicant through VC.

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.
List this matter on **30.08.2024**.

MA.No.1746/2023: -

Presence: -

Adv. Varun Kalra appeared for the Applicant through VC.

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.
List this matter on **30.08.2024**.

MA.No.1764/2023: -

Presence: -

Adv Vidhan Vyas, Adv Syed Haider Shah appeared for the Applicant through VC.

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

MA.No.4965/2023: -

Presence: -

Adv. Anupam Kishore Sinha, Adv. Pradeep K. Tiwari, Adv. Apoorv Jha and Adv. Sahitya Srivastava appeared for the Applicant through VC.

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)